

## C O N T E N T S

**Fifteenth Series, Vol.XIV, Sixth Session, 2010/1932 (Saka)  
No.20, Wednesday, December 8, 2010/Agrahayana 17, 1932(Saka)**

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**OFFICERS OF LOK SABHA**

**THE SPEAKER**

Shrimati Meira Kumar

**THE DEPUTY SPEAKER**

Shri Karia Munda

**PANEL OF CHAIRMEN**

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Francisco Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Shri Beni Prasad Verma

Dr. Girija Vyas

**SECRETARY GENERAL**

Shri T.K. Viswanathan

**LOK SABHA DEBATES**

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LOK SABHA

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Wednesday, December 8, 2010/Agrahayana 17, 1932(Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER in the Chair]

**REFERENCE BY THE SPEAKER**  
**Loss of lives in Tamil Nadu due to**  
**heavy rains and terrorist attack in Varanasi**

MADAM SPEAKER: Hon. Members, over 170 people are reported to have been killed and thousands of others displaced due to heavy rains in the State of Tamil Nadu. Heavy rains resulted in submerging thousands of acres of standing crops in the State. ... (*Interruptions*)

SOME HON. MEMBERS: In Andhra Pradesh also.

MADAM SPEAKER: Yes.

Hon. Members, on 7 December, 2010 in a cowardly terrorist attack, reportedly one infant was killed and 39 others injured when a bomb exploded at Sheetla Ghat in Varanasi.

The House strongly condemns the terrorist attack and expresses its profound sorrow on these tragedies and sympathises with the affected families.

The House may stand in silence for a short while in the memory of the departed.

**11.0½ hrs.**

*The members then stood in silence for a short while*

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MADAM SPEAKER: Question Hour. Q. 401 – Dr. Murli Manohar Joshi.

... (*Interruptions*)

**11.01 hrs**

*At this stage, Shri Dilipkumar Mansukhlal Gandhi, Shri Shailendra Kumar, Shri O.S. Manian and some other hon. Members came and stood on the floor near the Table*

... (*Interruptions*)

MADAM SPEAKER: Nothing will go on record.

(*Interruptions*) ...\*

MADAM SPEAKER: The House stands adjourned to meet again at 1200 hours.

**11.02 hrs**

*The Lok Sabha then adjourned till Twelve of the Clock.*

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\* Not recorded.



**12.00 hrs**

*The Lok Sabha re-assembled at Twelve of the Clock.*

*(Shri Francisco Cosme Sardinha in the Chair)*

*... (Interruptions)*

**12.0½ hrs.**

*At this stage, Shri Virender Kumar, Shri Shailendra Kumar, Shri O.S. Manian and some other hon. Members came and stood on the floor near the Table*

*... (Interruptions)*

**12.01 hrs.****PAPERS LAID ON THE TABLE**

MR. CHAIRMAN : Now, Papers to be laid on the Table.

*... (Interruptions)*

MR. CHAIRMAN: Nothing else will go on record except Papers to be laid on the Table.

*(Interruptions) ...\**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, on behalf of my senior colleague, Shri Kapil Sibal, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 2009-2010.

(Placed in Library, See No. LT 3671/15/10)

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\* Not recorded.

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore, for the year 2009-2010.

(Placed in Library, See No. LT 3672/15/10)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Vigyan Prasar, Noida, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Vigyan Prasar, Noida, for the year 2009-2010.

(Placed in Library, See No. LT 3673/15/10)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Geomagnetism, Navi Mumbai, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Geomagnetism, Navi Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 3674/15/10)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Raman Research Institute, Bangalore, for the year 2009-2010, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Raman Research Institute, Bangalore, for the year 2009-2010.
- (Placed in Library, See No. LT 3675/15/10)
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Satyendra Nath Bose National Centre for Basic Sciences, Kolkata, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Satyendra Nath Bose National Centre for Basic Sciences, Kolkata, for the year 2009-2010.
- (Placed in Library, See No. LT 3676/15/10)
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Technology Information, Forecasting and Assessment Council, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Technology Information, Forecasting and Assessment Council, New Delhi, for the year 2009-2010.
- (Placed in Library, See No. LT 3677/15/10)
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Sciences India, Allahabad, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Academy of Sciences India, Allahabad, for the year 2009-2010.
- (Placed in Library, See No. LT 3678/15/10)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Academy of Sciences, Bangalore, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Academy of Sciences, Bangalore, for the year 2009-2010.

(Placed in Library, See No. LT 3679/15/10)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Wadia Institute of Himalayan Geology, Dehradun, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Wadia Institute of Himalayan Geology, Dehradun, for the year 2009-2010.

(Placed in Library, See No. LT 3680/15/10)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Academy of Engineering, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian National Academy of Engineering, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3681/15/10)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Bose Institute, Kolkata, for the year 2009-2010, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Bose Institute, Kolkata, for the year 2009-2010.

(Placed in Library, See No. LT 3682/15/10)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Birbal Shani Institute of Palaeobotany, Lucknow, for the year 2009-2010, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Birbal Shani Institute of Palaeobotany, Lucknow, for the year 2009-2010.

(Placed in Library, See No. LT 3683/15/10)

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, on behalf of my colleague, Shri Jairam Ramesh, I beg to lay on the Table:-

- (1) A copy of the Prevention of Cruelty to Animals (Slaughter House) Amendment Rules, 2010 (Hindi and English versions) published in Notification No. S.O. 1995(E) Gazette of India dated 13<sup>th</sup> August, 2010, under Section 38 of the Prevention of Cruelty to Animals Act, 1960.

(Placed in Library, See No. LT 3684/15/10)

- (2) A copy each of the following Notifications (Hindi and English versions) under Section 26 of the Environment (Protection) Act, 1986:-

- (i) The Hazardous Wastes (Management, Handling and Transboundary Movement) Fourth Amendment Rules, 2010 published in Notification No. S.O. 1996(E) in Gazette of India dated 13<sup>th</sup> August, 2010.

- (ii) The Batteries (Management and Handling) Amendment Rules, 2010 published in Notification No. S.O. 1002(E) in Gazette of India dated 4<sup>th</sup> May, 2010.

(Placed in Library, See No. LT 3685/15/10)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Sir, on behalf of my colleague, Shri V. Narayansamy, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Space Applications Centre, Shillong, for the year 2009-2010, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Space Applications Centre, Shillong, for the year 2009-2010.

(Placed in Library, See No. LT 3686/15/10)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Semi-Conductor Laboratory, S. A. S. Nagar, for the year 2009-2010, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Semi-Conductor Laboratory, S. A. S. Nagar, for the year 2009-2010.

(Placed in Library, See No. LT 3687/15/10)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Space Science and Technology, Thiruvananthapuram, for the year 2009-2010, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Space Science and Technology, Thiruvananthapuram, for the year 2009-2010.  
(Placed in Library, See No. LT 3688/15/10)
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Science Education and Research, Bhubaneswar, for the year 2009-2010, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Science Education and Research, Bhubaneswar, for the year 2009-2010.  
(Placed in Library, See No. LT 3689/15/10)
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Physical Research Laboratory, Ahmedabad, for the year 2009-2010, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Physical Research Laboratory, Ahmedabad, for the year 2009-2010.  
(Placed in Library, See No. LT 3690/15/10)
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Atmospheric Research Laboratory, Gadanki, for the year 2009-2010, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Atmospheric Research Laboratory, Gadanki, for the year 2009-2010.  
(Placed in Library, See No. LT 3691/15/10)

(7) A copy of the Annual Report (Hindi and English versions) of the Central Information Commission, New Delhi, for the year 2007-2008 under sub-section (4) of Section 25 of the Right to Information Act, 2005.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 3692/15/10)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Civil Services Cultural and Sports Board, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3693/15/10)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Bhandar, New Delhi, for the year 2009-2010, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kendriya Bhandar, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3694/15/10)

(11) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Antrix Corporation Limited, Bangalore, for the year 2009-2010.



- (ii) Annual Report of the Antrix Corporation Limited, Bangalore, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
(Placed in Library, See No. LT 3695/15/10)
- (12) A copy of the Statement (Hindi and English versions) of the Award of Board of Arbitration-CA Reference 6 of 1995 on removal of upper pay limit of Rs. 2199/- per month (as per IV Central Pay Commission Pay scale) for eligibility of Night Duty Allowance.  
(Placed in Library, See No. LT 3696/15/10)
- (13) A copy of the Union Public Service Commission (Exemption from Consultation) Second Amendment Regulations, 2010 (Hindi and English versions) published in Notification No. G.S.R. 788(E) in Gazette of India dated the 29<sup>th</sup> September, 2010, under article 320(5) of the Constitution.  
(Placed in Library, See No. LT 3697/15/10)
- (14) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Science Museums, Kolkata, for the year 2008-2009, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Science Museums, Kolkata, for the year 2008-2009.
- (15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.  
(Placed in Library, See No. LT 3698/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research Mohali, Chandigarh, for the year 2009-2010.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science Education and Research Mohali, Chandigarh, for the year 2009-2010, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research Mohali, Chandigarh, for the year 2009-2010.

(Placed in Library, See No. LT 3699/15/10)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Practical Training (Eastern Region), Kolkata, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Practical Training (Eastern Region), Kolkata, for the year 2009-2010.

(Placed in Library, See No. LT 3700/15/10)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 2009-2010, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Educational Research and Training, New Delhi, for the year 2009-2010.
- (Placed in Library, See No. LT 3701/15/10)
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Promotion of Urdu Language, New Delhi, for the year 2009-2010.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Promotion of Urdu Language, New Delhi, for the year 2009-2010.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Promotion of Urdu Language, New Delhi, for the year 2009-2010, together with Audit Report thereon.
- (iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the National Council for Promotion of Urdu Language, New Delhi, for the year 2009-2010.
- (Placed in Library, See No. LT 3702/15/10)
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Rourkela, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Rourkela, for the year 2008-2009.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
- (Placed in Library, See No. LT 3703/15/10)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad National Urdu University, Hyderabad, for the year 2009-2010.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Maulana Azad National Urdu University, Hyderabad, for the year 2009-2010, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Maulana Azad National Urdu University, Hyderabad, for the year 2009-2010.

(Placed in Library, See No. LT 3704/15/10)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Karnataka Mahila Samakhya Society, Bangalore, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Karnataka Mahila Samakhya Society, Bangalore, for the year 2009-2010.

(Placed in Library, See No. LT 3705/15/10)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2009-2010.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2009-2010, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3706/15/10)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Promotion of Sindhi Language, New Delhi, for the year 2009-2010.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Promotion of Sindhi Language, New Delhi, for the year 2009-2010, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council for Promotion of Sindhi Language, New Delhi, for the year 2009-2010.
- (Placed in Library, See No. LT 3707/15/10)
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Calcutta, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Calcutta, for the year 2008-2009.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.
- (Placed in Library, See No. LT 3708/15/10)
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Tezpur University, Tezpur, for the year 2009-2010.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Tezpur University, Tezpur, for the year 2009-2010, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tezpur University, Tezpur, for the year 2009-2010.
- (Placed in Library, See No. LT 3709/15/10)
- (14) A copy of the Annual Accounts (Hindi and English versions) of the University of Delhi, Delhi, for the year 2008-2009, together with Audit Report thereon.
- (15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.
- (Placed in Library, See No. LT 3710/15/10)
- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Assam Mahila Samata Society, Guwahati, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Assam Mahila Samata Society, Guwahati, for the year 2009-2010.
- (Placed in Library, See No. LT 3711/15/10)
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Jharkhand Mahila Samakhya Society, Ranchi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Jharkhand Mahila Samakhya Society, Ranchi, for the year 2009-2010.
- (Placed in Library, See No. LT 3712/15/10)

- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Manipur University, Imphal, for the year 2009-2010.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Manipur University, Imphal, for the year 2009-2010.

(Placed in Library, See No. LT 3713/15/10)

- (19) A copy of the Notification No. G.S.R. 58(E) (Hindi and English versions) published in Gazette of India dated the 4<sup>th</sup> February, 2010, regarding appointment of five persons, mentioned therein, as Visitor's Nominee on the Council of NITs, under sub-section (1) of Section 34 of the National Institutes of Technology Act, 1975.

(Placed in Library, See No. LT 3714/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES  
(SHRI VINCENT H. PALA): Sir, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
- (i) Statement regarding Review by the Government of the working of the WAPCOS Limited, New Delhi, for the year 2009-2010.
- (ii) Annual Report of the WAPCOS Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3715/15/10)

- (2) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956:-
- (a) (i) Review by the Government of the working of the U. P. Projects Corporation Limited, Lucknow, for the year 2007-2008.

- (ii) Annual Report of the U. P. Projects Corporation Limited, Lucknow, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (b) (i) Review by the Government of the working of the Kerala Land Development Corporation Limited, Thiruvananthapuram, for the year 2005-2006.
- (ii) Annual Report of the Kerala Land Development Corporation Limited, Thiruvananthapuram, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (2) above.

(Placed in Library, See No. LT 3716/15/10)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Water Development Agency, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Water Development Agency, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3717/15/10)

... (*Interruptions*)

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**12.1½ hrs.****COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS  
12th Report**

SHRI INDER SINGH NAMDHARI (CHATRA): I beg to present the Twelfth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

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**12.01 ¾ hrs.****STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS  
(i) 13th Report**

SHRI GANESHRAO NAGORAO DUDHGAONKAR (PARBHANI): I beg to present the Thirteenth Report (Hindi and English versions) of the Standing Committee on Chemicals and Fertilizers on Production, Pricing and Distribution of Molasses on the Ministry of Chemicals and Fertilizers (Department of Chemicals and Petrochemicals).

... (*Interruptions*)

**(ii) Statements**

SHRI GANESHRAO NAGORAO DUDHGAONKAR : I beg to lay on the Table the following Statements (Hindi and English versions) of the Standing Committee on Chemicals and Fertilizers (2010-11).

- (1) Action taken Statement on Twenty-eighth Report on Action Taken by the Government on the recommendations contained in the Twenty-fifth Report (14 Lok Sabha) (2007-08) on Demands for Grants (2008-09) (Department of Chemicals and Petrochemicals).

- (2) Action taken Statement on Twenty-ninth Report (2008-09) on Action Taken by the Government on the recommendations contained in the Twenty-sixth Report (34 Lok Sabha) (2007-08) on Demands for Grants (2008-09) (Department of Fertilizers).
- (3) Action taken Statement on Third Report (2009-10) on Action Taken by the Government on the recommendations contained in the Twenty-seventh Report (14 Lok Sabha) (2008-09) on 'Performance of Fertilizer Industry in Public, Private and Cooperative Sector'.
- (4) Action taken Statement on Eleventh Report (2009-10) on Action Taken by the Government on the recommendations contained in the Fourth Report (15 Lok Sabha) on Demands for Grants (2009-10) (Department of Chemicals and Petrochemicals).
- (5) Action taken Statement on Twelfth Report (2009-10) on Action Taken by the Government on the recommendations contained in the First Report (15 Lok Sabha) on Demands for Grants (2009-10) (Department of Pharmaceuticals).
- (6) Action taken Statement on Tenth Report (2009-10) on Action Taken by the Government on the recommendations contained in the Second Report (15 Lok Sabha) on Demands for Grants (2009-10) (Department of Fertilizers).

... (*Interruptions*)

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**12.02 hrs****STATEMENTS BY MINISTERS****(i) (a) Status of implementation of the recommendations contained in the 2<sup>nd</sup> Report of Standing Committee on Water Resources on Demands for Grants (2010-11), pertaining to the Ministry of Water Resources.**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Sir, I beg to lay the statement on the status of implementation of recommendations contained in the Second Report of Standing Committee on Water Resources in pursuance of Direction 73A of the Hon'ble Speaker, Lok Sabha issued vide Lok Sabha Bulletin-Part II, dated September 01, 2004.

The Second Report of Standing Committee on Water Resources (Fifteenth Lok Sabha) was presented in the Lok Sabha on 20<sup>th</sup> April 2010, This Report related to the examination of Demands for Grants of the Ministry of Water Resources for the year 2010-11.

Action Taken Notes on the recommendations / observations contained in the above said report of the Standing Committee had been sent to the Committee on 21<sup>st</sup> July, 2010. There were 26 recommendation paragraphs in this report containing recommendations/ observations made by the Committee where action was called for on the part of Government. These recommendations/ observations mainly related to the issues like need to evolve a rational and sound system of budgeting, monitoring of expenditure, timely completion of spilled over projects from X Plan, implementation of recommendations of Task Force on Micro Irrigation, setting up of River Basin Organizations, expeditious introduction of Dam Safety Legislation in Parliament, staff strength, speedy disposal of Audit Paras, creation of irrigation potential as per target set, regularization of unapproved projects,

monitoring of projects through remote sensing, construction of artificial recharge to ground water structures, achievement under the schemes of rain water harvesting and artificial recharge of ground water, faster pace of development of Water Resources Information System, installation of telemetry equipments, implementation of AIBP Projects, inclusion of projects in the scheme of National Projects, etc.

The present status of implementation of various recommendations made by the Committee is indicated in Annexure to my Statement which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of this Annexure. I would request that this may be considered as read.

... (*Interruptions*)

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**12.02 ¼ hrs.****(i) (b) Status of implementation of the recommendations contained in the 13<sup>th</sup> Report of Standing Committee on Finance on Demands for Grants (2010-11), pertaining to the Ministry of Planning.**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): On behalf of my colleague, Shri V. Narayansamy, I beg to lay the statement on the status of implementation of recommendation contained in the Thirteenth Report of the Standing Committee on Finance (15<sup>th</sup> Lok Sabha) in pursuance of the Direction 73 A of the hon. Speaker, Lok Sabha.

The Thirteenth Report of the Standing Committee on Finance (15<sup>th</sup> Lok Sabha) was presented to the Lok Sabha on 19.4.2010. The report relates to the examination of Demands for Grants of Ministry of Planning for the year 2010-11.

Action Taken Statements on the recommendations/observations contained in the Thirteenth Report of the Committee had been sent by Ministry of Planning to the Standing Committee on Finance on 20-8-2010.

The present status of implementation of the various recommendations made by the Committee is indicated in the Annexure to my Statement which is laid on the table of the House. I would not like to take the valuable time of the House to read out all the contents of this Annexure. I would request that it may be considered as read.

... (*Interruptions*)

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**12.02½ hrs****MATTERS UNDER RULE 377 \***

Mr. CHAIRMAN: Hon. Members, the Matters under Rule 377 shall be laid on the Table of the House. Hon. Members are requested to send slips immediately, as per the practice.

... (*Interruptions*)

**(i) Need to check smuggling of spirit to Kerala from other states to curb inter-state illicit liquor trade**

SHRI M.I. SHANAVAS (WAYANAD): The inter-state illicit spirit transportation cited in recent media reports indicate that illicit spirit is flowing freely into Kerala from factories set up in various states such as Uttar Pradesh, Goa, Madhya Pradesh, and Karnataka. The consent letters given to the manufacturers of Indian made foreign liquor which is valid for a month is manipulated and tampered with and more than double the load is transported by using the tampered licences.

The spirit thus reaching Kerala is used to make illicit liquor with counterfeit hologram and distributed to various bars and other centres. This dangerous trade of illicit liquor raises the possibility of a hooch tragedy in Kerala which has a higher alcohol consumption rate.

The Central Government must take necessary steps in strengthening control over flow of spirit and ensure stringent checking of consent letters to carry out inter-State transportation of spirit so that the possibility of smuggling of spirit to make illicit liquor is eliminated. An effective co-ordination between Central and State Governments in assessing amending and rectifying systemic loopholes must be initiated by the Central Government.

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\* Treated as laid on the Table.

**(ii) Need to ensure allocation of funds to Gram Panchayats in Madhya Pradesh as per the recommendations of the 13<sup>th</sup> Finance Commission**

**श्री सज्जन वर्मा (देवास):** 12वें वित्त आयोग को समाप्त कर 13वें वित्त आयोग की राशि मध्य प्रदेश में मध्य प्रदेश शासन द्वारा प्रथम किस्त आबंटित की गई, जिसमें मेरे संसदीय क्षेत्र शुजालपुर जनपद की ग्राम पंचायतों में आबंटित राशि देखकर यह प्रतीत होता है कि मध्य प्रदेश शासन द्वारा ग्राम पंचायतों को आबंटित राशि नियमानुसार नहीं दी गई है। उदाहरणार्थ शुजालपुर जनपद के अंतर्गत ग्राम पंचायतों को 2009-10 में 12वें वित्त आयोग से प्राप्त राशि एवं 2010-11 में 13वें वित्त आयोग से प्राप्त राशि का आबंटन नियम विरुद्ध किया गया है। इस संबंध में सरपंच एवं सरपंच संघ शुजालपुर के अध्यक्ष द्वारा भी भोपाल, शाजापुर एवं शुजालपुर संबंधित विभागों को लिखा है लेकिन अभी तक कोई सकारात्मक कार्यवाही नहीं की गई।

अतः मेरा केन्द्र सरकार से अनुरोध है कि आयोग से प्राप्त धनराशि का नियम विरुद्ध आबंटन करने वालों पर कार्यवाही करवाकर पीड़ित ग्राम पंचायतों को न्याय दिलवायें।

**(iii) Need to enhance the subsidy on High Speed Diesel for fishermen in Lakshadweep**

SHRI HAMDULLAH SAYEED (LAKSHADWEEP): I would like to draw the attention of the Government that fishery is the main source of the livelihood of the inhabitants of the Lakshadweep islands. Other job opportunities for educated youths are only available under Government Sector, which are few and due to geographic isolation and access to the mainland, there are no private sector establishments in Lakshadweep. Therefore, , 60% of the educated unemployed youths are turning to fishing. For fishing, they have to approach the Fisheries Department for High Speed Diesel oil which is being supplied to them on a higher rate than the rate at mainland and allowing a subsidy of thirty paisa per litre. This subsidy rate was fixed in 1970s when the selling price of one litre of HSD oil was Rs. 2.70, but now the selling price is Rs. 40/-per litre. I, therefore, request and urge the Government to revise the subsidy on HSD oil immediately to ensure that the local people can explore the fisheries sector.



**(iv) Need to launch an afforestation drive along National Highways in the country to increase green cover in the country**

SHRI N.S.V. CHITTHAN (DINDIGUL): Afforestation and reforestation can be used to improve the quality of human life by soaking up pollution and dust from the air, re-building natural habitats and ecosystems, mitigate global warming and more particularly to get rain.

India has vast tracts of land along the National Highways throughout the country. This land can be utilized for planting trees of various utilities including minor economic uses, minor forest produces as well as for providing shelter against the scorching sun rays.

People appreciate such types of plantation but now-a-days Government agencies or other organizations are not keeping utility factor in mind. They are more interesting in planting those saplings which grow faster so that they can reap the benefits within a short time without taking the consideration whether the plants are really useful or not.

I request the Union Government to take action for plantation of trees on a large scale on the sides of National Highways throughout the country. Those who are engaged in the Mahatma Gandhi National Rural Employment Guarantee Scheme may be diverted to plant the saplings and to nurture them to a certain extent.

**(v)Need to take steps for promotion, research & development of Sericulture in the country**

SHRI R. DHRUVANARAYANA (CHAMRAJANAGAR): With the decline in Sericulture Sector without Government support, the number of silk rearing units, silk markets and industries have come down. Hence, I would like to urge upon the Central Government to accord the status of an agriculture crop to farming of mulberry leaf and silk rearing to utilize the benefit available under agriculture scheme of State and Centre so as to make this sustainable farm based sericulture activity into a profitable enterprise in the country. The promotion of higher education in sericulture should be the mandate of Central Silk Board by extending support to the student in University of Agriculture Sciences, Bangalore. I also urge the Central Government to consider the Sericulture as a major field of research and include it in the major programmes of ICAR.

**(vi) Need to enact a legislation for the welfare of domestic helps and workers in the country**

SHRI MANICKA TAGORE (VIRUDHUNAGAR): In India around 92 million people are working as domestic workers. They are not being properly paid for their work and they are compelled to work for more hours for very meagre amount and their job is also not guaranteed. The Domestic Workers Associations have also been started in many States and are functioning with different names and fighting for their causes since 1985.

I request through you Madam Speaker, that Central Government should take some initiatives to mitigate the problems of domestic workers and bring legislation to protect their interests and to ensure them proper remuneration so that they may be freed from all kind of atrocities/discriminations. The same view may also be placed before the ensuing 2011 ILO conference by our Indian Government for the welfare of the Indian domestic workers.

**(vii) Need to provide water from Narmada Project for drinking and irrigation purposes to villages in Barmer Parliamentary Constituency, Rajasthan**

**श्री हरीश चौधरी (बाड़मेर):** नर्मदा नहर परियोजना से राजस्थान भू-भाग को लाभ पहुंचाने के लिए 1996 में एक योजना का आरंभ किया गया था, जिससे मेरे संसदीय क्षेत्र बाड़मेर के 639 गांवों के लोगों को पेयजल उपलब्ध कराने एवं 108 गांव को सिंचाई सुविधाएं दिलाने का प्रस्ताव राजस्थान का बाड़मेर जिला मरूस्थलीय है एवं पानी का यहां पर अत्यंत अभाव है। केन्द्र सरकार से मांग है कि बाड़मेर जिले के पंचायत समिति चोहटन, धोरिमन्ना व सिणधरी में पेयजल की योजना बनाकर जल्दी से लागू कराई जाये।

सदन के माध्यम से अनुरोध है कि नर्मदा नहर परियोजना के अंतर्गत पेयजल की आपूर्ति करने के कार्य को सुनिश्चित किया जाये एवं उपरोक्त पंचायत समितियों को इस परियोजना से तत्काल जोड़ा जाये।

**(viii) Need to formulate and implement an action plan for the protection of the bio-diversity of Pampa and other river basins in Kerala**

SHRI K. P. DHANAPALAN (CHALAKUDY): It is a welcome step that five ecosystems have been identified in the State of Kerala to be designated as Bio-diversity heritage sites. The ecosystems identified are Kalasamala at Kunnamkulam, Trissur, Connoly's teak plantation in Nilambur, Malarpuram and Iringole kavu in Perumbavoor, Ernakulam, Paliyeri Mookambika kavu at Karivallur, Kannur and Pathiramanal island in Allappuzha. Equally important is the long-standing demands and expert opinions to protect bio-diversity of Pampa river.

Experts have urged the State Government to demarcate Pampa River as a biological hot-spot in accordance with the provisions of the Bio-Diversity Act 2002 and formulate an action plan to protect the bio-diversity in the river basin and declaring the river a Bio-diversity Protected Zone. Sabarimala, Periyar Tiger Reserve, Achankovil Forest Zone, and a part of Western Ghat are bio-diverse sites on the bank of Pampa River. An eco-friendly action plan is the immediate need for biodiversity conservation of the Pampa. The Board on Bio-Diversity heritage sites should submit a proposal on biodiversity conservation of the Pampa to the Government and do the needful here. In this way, the protection of river banks growing indigenous flora could be encouraged. Earlier, the Bio-Diversity Board had initiated a programme to monitor fish in all 44 rivers in the state with public participation. There should be concerted efforts from the sides of the Government and Board to formulate and implement the action plan for the protection of the bio-diversity of Pampa and other river basins in the State.

**(ix) Need to send a team of National Vector Borne Disease Control Programme Unit to check the spread of various mosquito-borne diseases in Western Rajasthan particularly in Bikaner Parliamentary Constituency**

श्री अर्जुन राम मेघवाल (बीकानेर): मैं राजस्थान में विशेषकर पश्चिमी राजस्थान तथा मेरे संसदीय क्षेत्र बीकानेर में मलेरिया, चिकनगुनिया और डेंगू के कहर से माननीय केन्द्रीय स्वास्थ्य मंत्री का ध्यान आकर्षित करना चाहता हूं। बीकानेर शहर के अन्दरूनी इलाकों में हजारों की संख्या में रोजाना इन रोगों के नये पॉजेटिव रोगी पाये जा रहे हैं और मृत्यु की घटनाओं में भी निरन्तर बढ़ोत्तरी हो रही है। बीकानेर जिले के ग्रामीण क्षेत्रों में भी इनका कहर बरकरार है। बीकानेर के मलेरिया विभाग की हालत यह है कि पिछले एक माह से मशीन खराब होने के कारण फोगिंग की व्यवस्था भी संभव नहीं हो पा रही है। जनप्रतिनिधि उद्वेलित है। रोजाना मीडिया में खबरें प्रकाशित हो रही हैं लेकिन इन रोगों पर नियंत्रण पाने हेतु आवश्यक कार्यवाही शुरू नहीं की गई है। नेशनल वेक्टर बोर्न डिजीज कंट्रोल प्रोग्राम यूनिट को सक्रिय करने एवं उनकी टीम को बीकानेर भेजने की मांग मैं आपके माध्यम से भारत सरकार के स्वास्थ्य मंत्रालय से करता हूं ताकि बीकानेर संसदीय क्षेत्र में फैल रहे मलेरिया, चिकनगुनिया एवं डेंगू के कहर से लोगों को राहत मिल सके।

**(x)Need to provide compensation to the families of girls who died after falling into the well built by contractors engaged in construction of roads under Pradhan Mantri Gram Sadak Yojana in district Chhattarpur, Khajuraho Parliamentary Constituency, Madhya Pradesh**

**श्री जितेन्द्र सिंह बुन्देला (खजुराहो):** मेरे खजुराहो संसदीय क्षेत्रान्तर्गत जिला छत्तरपुर में वमीठा से मझगुवां मार्ग का निर्माण प्रधानमंत्री ग्रामीण सड़क योजनान्तर्गत किया गया है, जिसके निर्माण के लिए प्रधानमंत्री ग्रामीण सड़क के ठेकेदारों द्वारा मार्ग निर्माण के लिए पानी के स्रोत के लिए कुओं का निर्माण किया गया। मार्ग निर्माण में उक्त कुएं से पानी के उपयोग के उपरांत उसको खुला छोड़ दिया गया, जिसमें विगत एक माह पूर्व तीन बच्चियों की गिरकर मृत्यु हो गई है, जो कि अति गरीब पिछड़ा वर्ग परिवार से थीं।

इन बच्चियों की मृत्यु का कारण प्रधानमंत्री ग्रामीण सड़क के ठेकेदारों द्वारा खोदे गये कुएं में हुई, जो कि मार्ग निर्माण उपरांत लापरवाही की गई एवं उक्त कुएं का कोई संरक्षण नहीं किया गया। कार्य उपरांत ऐसे कई स्थानों पर विभाग के ठेकेदारों द्वारा लापरवाही की जाती है, जिस पर विभाग के अधिकारी भी ध्यान नहीं देते हैं, जिसका हर्जाना ग्रामीणों को चुकाना पड़ता है। इसमें विभाग द्वारा भी अभी तक कोई कदम या दिशा निर्देश नहीं दिये गये हैं।

आपके माध्यम से अनुरोध है कि उक्त बच्चियों के परिवार को विभाग से या ठेकेदारों से शीघ्र मुआवजा दिलाया जाये एवं इस लापरवाही के लिए दोषियों पर कार्यवाही की जाये, जिससे भविष्य में ऐसी लापरवाही न हो। इस हेतु शीघ्र दिशा निर्देश विभाग द्वारा जारी किये जायें। उक्त बच्चियों को शीघ्र मुआवजा मिले, इसके लिए मैं सदन के माध्यम से विभाग को अवगत कराना चाहता हूं।

**(xi) Need to improve the mobile services of BSNL and MTNL and also to monitor the quality of mobile services and tariff plans of the private mobile operators**

**श्री रवीन्द्र कुमार पाण्डेय (गिरिडीह):** झारखंड व बिहार सहित दिल्ली में क्रमशः बीएसएनएल और एमटीएनएल द्वारा प्रदान की जा रही मोबाइल सेवाएं अप्रभावी और गुणवत्तापूर्ण नहीं होने के कारण उपभोक्ताओं को काफी कठिनाइयों का सामना करना पड़ रहा है और उपभोक्ताओं को आर्थिक क्षति हो रही है। झारखंड के कई शहरी और ग्रामीण क्षेत्रों में बीएसएनएल का नेटवर्क प्रायः लुप्त हो जाता है और तकनीकी खराबी के कारण मोबाइल सेवा प्रभावित हो जाती है। वार्तालाप के क्रम में मोबाइल से सम्पर्क समाप्त हो जाता है। ग्राहकों की संख्याओं में वृद्धि करने के कारण सरकारी और निजी कम्पनियों द्वारा सेवा की गुणवत्ता खराब है, परन्तु तुलनात्मक रूप से निजी कम्पनियों की सेवाएं सरकारी कम्पनियों से बेहतर है। परन्तु कुछ निजी मोबाइल कम्पनियों द्वारा ग्राहकों से अनुचित ढंग से सेवा शुल्क की वसूली की जा रही है, इसके लिए सरकार द्वारा कोई शिकायत तंत्र की व्यवस्था नहीं है।

अतः सरकार से आग्रह है कि उपर्युक्त बिन्दुओं की जांच सुनिश्चित कर निजी और सरकारी मोबाइल कम्पनियों द्वारा गुणवत्तापूर्ण मोबाइल सेवा उपलब्ध कराने के लिए प्रभावी कदम उठाये जायें और उपयुक्त सेवाएं प्रदान न करने वाली कम्पनियों की कार्य कुशलता बढ़ाने के लिए सरकार द्वारा तत्काल प्रभाव से आवश्यक कार्यवाही की जाये।



**(xii) Need to include six districts of Santhal Pargana in Jharkhand under Integrated Action Plan for Left Wing Extremism (LWE) affected areas for the all-round development of the region**

**श्री निशिकांत दुबे (गोड्डा):** आपके माध्यम से मैं भारत सरकार का ध्यान झारखंड स्थित संथाल परगना में अवस्थित छह जिलों को इंटीग्रेटेड एक्शन प्लान (आई.ए.पी.) में जोड़ने का अनुरोध करता हूँ। क्योंकि ये जिले नेपाल और बांग्लादेश से जुड़े हुए हैं और 75% से ज्यादा आबादी गरीबी रेखा के नीचे जीवन-यापन करती हैं तथा यह शिङ्चूल -V जिले हैं जो आदिवासी प्रभावित हैं तथा भारत सरकार के अनुसार सामाजिक, आर्थिक तौर पर पिछड़े बीआरजीएफ जिले के अंतर्गत है। कोयला प्रचुर मात्रा में है परन्तु कोई बिजली उत्पादन केन्द्र नहीं है। एनटीपीसी और कोल इंडिया संसाधनों का इस्तेमाल करती है। परन्तु सीएसआर में कोई भी पैसा इनवेस्ट नहीं होता। लोग भूख, गरीबी, पानी, शिक्षा, चिकित्सा अभाव में रहने को मजबूर हैं। क्षेत्रीय असंतुलन के कारण लोग पलायन व आत्महत्या को मजबूर हैं। अतः इन जिलों में निम्न विकास कार्य एवं योजनाएं लागू की जायें -

1. संथाल परगना में स्थित छह जिलों को आई.ए.पी. में शामिल किया जाये।
2. एनटीपीसी और कोल इंडिया, 5 प्रतिशत सीएसआर में खर्च करे।
3. हंसदीहा में मॉडर्न फ़ैसिलिटी हॉस्पिटल बने।
4. शिक्षा का विशेष कॉलेज हो।
5. पीने के पानी की व्यवस्था हो।
6. देवधर में हवाई अड्डा देवधर में बने।
7. पर्यटन को बढ़ावा देकर रोजगार की व्यवस्था की जाये।

**(xiii) Need to provide funds for flood-prone districts of Eastern Uttar Pradesh under Accelerated Irrigation Benefit Programme**

**श्री रमाशंकर राजभर (सलेमपुर):** उत्तर प्रदेश का कुल भौगोलिक क्षेत्रफल 240.93 लाख हेक्टेयर है। प्रदेश का लगभग 73.06 लाख हेक्टेयर क्षेत्र बाढ़ से प्रभावित है जो देश में बाढ़ प्रभावित 346.256 लाख हेक्टेयर क्षेत्र का लगभग 21 प्रतिशत है। बाढ़ प्रभावित क्षेत्र के सापेक्ष 58.72 लाख हेक्टेयर को बाढ़ से सुरक्षा प्रदान की जा सकती है। प्रदेश में बहने वाली नदियों से वर्षाकाल के समय बाढ़ से व्यापक जन-धन की हानि होती है। उत्तर प्रदेश में बाढ़ से लगभग 36.89 हेक्टेयर क्षेत्रफल औसतन प्रतिवर्ष प्रभावित होता है तथा औसतन लगभग 432.20 करोड़ रूपए की फसल, पशु एवं जन की हानि प्रतिवर्ष होती है। उत्तर प्रदेश में दसवीं पंचवर्षीय योजना के अंत तक 18.29 लाख हेक्टेयर क्षेत्रफल रूपये 910.65 करोड़ खर्च करके सुरक्षित किया जा चुका था। 11वीं पंचवर्षीय योजना में मार्च 2010 तक कुल 20.07 लाख हेक्टेयर क्षेत्र को बाढ़ से सुरक्षित किया जा सका है। अभी भी लगभग 38.65 लाख हेक्टेयर क्षेत्र को बाढ़ से सुरक्षित नहीं किया जा सका है।

उत्तर प्रदेश का पूर्वी क्षेत्र अधिकांशतः बाढ़ग्रस्त है, जिसमें जनपद बलिया, देवरिया, बस्ती, गोंडा, आजमगढ़, सिद्धार्थनगर, कुशीनगर, बहराईच, महाराजगंज, फैजाबाद, गाजीपुर, मऊ, संतकबीरनगर, वाराणसी, इलाहाबाद एवं बाराबंकी के अधिकतर क्षेत्र बाढ़ग्रस्त रहते हैं। अतः डी.पी.ए.पी की भांति बाढ़ग्रस्त क्षेत्रों हेतु सिंचाई परियोजनाओं में केन्द्र सरकार द्वारा ए.आई.बी.पी. के अंतर्गत 90 प्रतिशत केन्द्रीय अनुदान अनुमन्य किया जाये।

**(xiv)Need to develop a flood-warning system to minimize loss of lives and property in the country**

**श्री कौशलेन्द्र कुमार (नालंदा):** बाढ़ से समूचे भारतवर्ष का लगभग 40 प्रतिशत भूभाग प्रभावित होता है तथा बिहार राज्य के 70 प्रतिशत भूभाग में इससे करोड़ों रूपये की जान-माल की क्षति होती है। हमारे इंजीनियरों को इस तरह की तकनीक विकसित करनी चाहिए जिससे बाढ़ आने पर लोग इसकी विभीषिका से बच सकें और काम सुचारू रूप से होते रहें और जान-माल की हानि न होने पाये।

मैं इस सदन के माध्यम से केन्द्र सरकार से यह मांग करता हूं कि देश में इस तरह का इन्फ्रास्ट्रक्चर डेवलप हो ताकि बाढ़ आने से पूर्व लोगों को सचेत किया जा सके और लोग बाढ़ की विभीषिका से बच सकें एवं जान-माल की हानि न हो।

**(xv)Need to check the spread of Naxalism through socio-economic upliftment of Tribals in the country**

**श्री यशवंत लागुरी (क्योंझर):** आदिवासी क्षेत्र में विकास के नाम पर विभिन्न परियोजनाएं तथा कल-कारखानों की स्थापना के कारण विस्थापित आदिवासी समाज को असीम पीड़ा झेलनी पड़ रही है। अपनी आंख के सामने अपने को उजड़ता देख और बाहरी लोगों द्वारा उनकी जमीन पर अट्टालिकाएं खड़ी देखकर वह व्यथित हैं। सदियों से शोषित, उपेक्षित अत्याचार एवं अन्याय से पीड़ित आदिवासी समाज अपने अस्तित्व तथा स्वाभिमान की रक्षा के लिए आंदोलित हो रही है। भारत के सबसे गरीब सभी जिले प्रायः आदिवासी क्षेत्र में पड़ते हैं। भीषण गरीबी बेरोजगारी, असहनीय शोषण और अत्याचार से उपजे असंतोष के कारण आदिवासी युवक नक्सलवाद की गिरफ्त में आ जाते हैं<sup>1</sup>

सदन के माध्यम से सरकार से अनुरोध है कि आदिवासियों के साथ हो रहे अन्याय, शोषण एवं अत्याचार के स्वरूप की पहचान कर उनका समुचित निराकरण करने का उपाय करें और आदिवासियों के विश्वास को पुनः बहाल करने के साथ-साथ इनका सामाजिक तथा आर्थिक स्तर ऊंचा उठाने हेतु विकास तथा कल्याणकारी योजनाओं को शीघ्र लागू करें।

**(xvi) Need to undertake Sone Canal Modernisation Project to provide better irrigation facilities to the farmers in Bihar**

**श्री जगदानंद सिंह (बक्सर):** बिहार राज्य में कृषि ही अर्थव्यवस्था का मुख्य आधार है। राष्ट्र की सबसे प्राचीन सिंचाई प्रणाली में सोन नहर प्रणाली के कारण ही बिहार में कृषि उपज को स्थायित्व प्राप्त हुआ है। जर्जर नहर प्रणाली का जीर्णोद्धार वर्ष 2005 से बंद है। मुख्य नहर प्रणाली का जीर्णोद्धार तथा नहर की क्षमता वृद्धि के साथ अतिरिक्त हेड-रेगुलेटर का निर्माण किया जा चुका था। हेड रेगुलेटर से लेकर डिहरी फाल तक केवल समानान्तर नहर का कार्य अधूरा रह गया था जिसे पांच वर्ष से बंद रखा गया है। त्वरित सिंचाई योजना (एनआई) के तहत सोन नहर के आधुनिकीकरण को राष्ट्रीय महत्व की योजना मानकर 700 करोड़ रूपए खर्च किए जा चुके हैं। समानान्तर नहर बनने के बाद 5000 क्यूसेक पानी की अतिरिक्त उपलब्धता सोन नहर प्रणाली को प्राप्त होती जिससे नहरों की पाराबंदी समाप्त होती तथा 45000 हेक्टेयर जमीन को अतिरिक्त सिंचाई सुविधा प्राप्त होती।

रोहतास, भोजपुर, बक्सर एवं कैमूर जिले जो धान एवं गेहूं की उत्पादकता में पंजाब की बराबरी करता है, के किसान इस योजना के बंद होने के कारण संकट में हैं तथा बिहार की कृषि अर्थव्यवस्था भी खतरे में है। भूख-गरीबी से त्रस्त लोगों के हित में है कि सोन आधुनिकीकरण के कार्य को तत्काल पुनः प्रारंभ कर सिंचाई की अतिरिक्त सुविधा प्रदान की जाये, जिससे सिंचित जमीन को पर्याप्त पानी उपलब्ध हो सके।

... (Interruptions)

MR. CHAIRMAN: The House stands adjourned to meet again tomorrow, the 9<sup>th</sup> December, 2010 at 11 a.m.

**12.03 hrs**

*The Lok Sabha then adjourned till Eleven of the Clock  
on Thursday, December 9, 2010/Agrahayana 18, 1932 (Saka).*

